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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

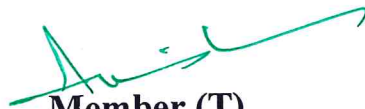
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 119/BB/ 2017	-	Admission	Rule-6 of IB	Smarter Homes Technologies Pvt. Ltd., Vs Brosbel Engineering Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKASH BANTIA FOR ABHISATUN	APPLICANT	

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Registry raised some objections. Petitioner Counsel requested time for compliance. List it on 14/11/2017.


Member (T)


Member (J)